

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.05.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Orders (Fresh I.A - Urgent Mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1240 of 2020 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra

For Admission (Fresh Case - Urgent Mentioning)

2.	Comp. App. (AT) (Ins) No. 479 of 2020	Piyush Periwal (As Promoter and Shareholder of National Plywood Industries Ltd. Vs. Stressed Assets Stabilization Fund (Sasf) & Anr.	Manish Verma	
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar